

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 578 /  
II-14-1/2018 (AG-III-Comp.)

Bilaspur, dated: 21 July, 2020

In view of condition no. (4) of their appointment order dated 21.11.2019, the appointment of following candidates to the post of Assistant Grade-III (Computer) made vide Registry order no. 86 (App.) dated 21.11.2019, is hereby cancelled:-

S.No.	Name of the candidate	Father Name	Address
1.	SHRI SANDEEP KUMAR SONI	SHRI ASHOK KUMAR SONI	BANK COLONY, VIJAY NAGAR, WARD NO. 12, DURG (C.G.) PIN -491001.
2.	SHRI SURENDRA KUMAR CHANDRAKAR	SHRI P.K. CHANDRAKAR	607-1-4, STREET NO. 06, ASHISH NAGAR (EAST), RISALI, BHILAI, CIVIC CENTRE, DURG (C.G.) PIN-490006.
3.	SHRI AKHILESH	SHRI RAYSINGH RATHIYA	HN-164, MEERA-RAY BHAWAN, NAHAR PAR ROAD, BASNAJHAR, RAIGARH (C.G.) PIN-496661.

By Order of Hon'ble the Chief Justice

Sd/-

(Neelam Chand Sankhla)

Registrar General


Endt. No. 6449 /  
II-14-1/2018 (AG-III-Comp.)

Bilaspur, dated: 21 July, 2020

**Copy forwarded to: -**

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E./Judl./S. & A. Cell), High Court of Chhattisgarh, Bilaspur,
3. Additional Registrar (DE & E), High Court of Chhattisgarh, Bilaspur,
4. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court
5. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
6. Deputy Registrar (Accounts), High Court of Chhattisgarh, Bilaspur,
7. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
8. **All concerned from sl. no. 01 to 03,**

**for information/ necessary action.**

  
21.7.2020

(Neelam Chand Sankhla)

Registrar General